

कार्यालय जिला एवं सेशन न्यायाधीश, जयपुर महानगर-प्रथम

क्रमांक : स्था/09/2020/6802

दिनांक:- 24 दिसम्बर, 2020

-: आ-दे-श :-

(1)

राज्य सरकार की अधिसूचना दिनांक 08.06.2020 के द्वारा जयपुर महानगर न्यायक्षेत्र का जयपुर महानगर-प्रथम व जयपुर महानगर-द्वितीय न्यायक्षेत्रों में विभाजन होने पर माननीय राज0 उच्च न्यायालय, जोधपुर के पत्रांक G/IA-4(i)(a)47/2020/6014 दिनांक 09.12.2020 के द्वारा निम्नांकित लिपिक ग्रेड-II (जो जयपुर महानगर-द्वितीय न्यायक्षेत्र से कार्यमुक्त होकर आये हैं) का पुनर्आवंटन (reallocation) जयपुर महानगर-प्रथम न्यायक्षेत्र में होने के कारण इनका निम्नानुसार पदस्थापन किया जाता है:-

क्र.सं.	नाम कर्मचारी (सर्वश्री/श्रीमती/सुश्री)	नाम न्यायालय
1.	JITENDRA TAK S/O SH. LALARAM TAK	SPL. MM (NI ACT CASES) NO. 10
2.	MUKESH KUMAR CHOUDHARY	FAMILY COURT NO. 1
3.	RAMESH GIRI	ACMM NO. 1
4.	YOGESH KUMAR SHARMA	ACMM NO. 5
5.	NAVAL KISHORE BHARDWAJ	FAMILY COURT NO. 3
6.	RAMESHWAR PRASAD YADAV	ACMM NO. 7
7.	PANKAJ BALAWAT	CMM
8.	SANJAY KUMAR KULDEEP	SPL. COURT, FAKE CURRENCY CASES
9.	MANISH KUMAR TANK	ASJ, WOMEN ATROCITY CASES
10.	SANDEEP KUMAR	ADJ NO. 10 (SANGANER HQ)
11.	DEVI LAL MEENA	CJ&MM EAST
12.	PARAMJEET SINGH	ADJ NO. 8
13.	ASHWANI VED JANGID	ACJ&MM NO. 3
14.	KRISHNA KANHAIYA MEENA	ACMM NO. 12 (BASSI HQ)
15.	MAMTA SHARMA	ADJ NO. 9
16.	POOJA DUBEY	ADJ NO. 3
17.	PUNIT NAWARIA	ACJ&MM NO. 5
18.	RAVINDER VERMA	ACJ&MM NO. 18 (SANGANER HQ)
19.	BHAGWAN SAHAY SHARMA	SPL. MM (NI ACT CASES) NO. 1
20.	DAYARAM MEENA	CJ&MM SOUTH
21.	AMRIT LAL RAIGAR	ACMM NO. 9
22.	VINOD KUMAR SHARMA	SPL. MM (NI ACT CASES) NO. 2
23.	SURYA PRAKASH SHARMA	ACMM NO. 10
24.	PANKAJ KUMAR MEENA	SPL. MM (NI ACT CASES) NO. 3
25.	RAMESH CHANDRA SWAMI	SPL. MM (NI ACT CASES) NO. 9
26.	FARHAN HUSAIN	ACJ&MM NO. 17 (SANGANER HQ)
27.	NAVEEN KUMAR SHARMA	ACJ&MM NO. 19 (CHAKSU HQ)
28.	PNIKY JYOTISHI	ADJ NO. 2
29.	PREM KUMAR MEENA	SPL. MM (NI ACT CASES) NO. 6
30.	VISHNU KUMAR CHHIPA	SPL. MM (NI ACT CASES) NO. 13
31.	DEEPENDRA NATH	SPL. MM (NI ACT CASES) NO. 8
32.	RAJENDRA SINGH BISHT	SPL. COURT, COMMUNAL RIOTS
33.	PREM DEEP	SPL. COURT, CBI NO. 2
34.	OM PRAKASH GURJAR	ACJ&MM NO. 16 (BASSI HQ)
35.	ASHOK KUMAR	SPL. COURT, CBI NO. 5
36.	BRIJESH KUMAR DABARIYA	ACMM NO. 2
37.	MAHAVEER PRASAD GUPTA	ACMM NO. 14 (SANGANER HQ)
38.	KARAN CHHABRA	ACMM NO. 13 (SANGANER HQ)
39.	BANWARI LAL HARIJAN	ACJ&MM NO. 12
40.	SHRAVAN KUMHAR	ACMM NO. 4
41.	JAIVARDHAN SINGH RANKAWAT	SPL. MM (NI ACT CASES) NO. 4
42.	DHARMENDRA KUMAR MEENA	SPL. COURT, CBI NO. 4

30/12/20
24.12.20